

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 121

IA No.1251/2023,1199/2023

CP(IB) No. 25/Chd/Hry/2019

(Admitted)

IN THE MATTER OF:-

Naveen Malhotra

...Petitioner

Versus

Vishal Lakto India Ltd.

...Respondent

Under Section: 9 and 54, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 09.05.2024, in supplementary list.

Tanvi
23.04.2024

Sd/-
Court Officer